

(c) actions taken thereon ?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) Government have not set up any panel called Abid Hussain Panel to go into the question free entry of the Private Sector into core sector.

(b) and (c) Do not arise.

Expenditure incurred on Prime Minister's Foreign Visits

4337. SHRIMATI KANAK MUKHERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total amount of expenditure incurred on account of Prime Minister's tours to foreign countries during the period January 1987 to June 1988; and

(b) the details of the items on which expenditure has been incurred for the Prime Minister's foreign tours

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

Assistance to Voluntary Organisations

4338 SHRI A.G. KULKARNI: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the names of voluntary organisations receiving assistance from the social welfare department to carry out various schemes under Twenty Point Economic Programme and, if so, what are the amounts granted during the last three years and the names of Association State-wise; and

(b) whether it is a fact that organisation based in Delhi, Bombay

Madras and Calcutta are receiving large amount for social survey and studies of urban and rural areas and if so, what are the names of those organisations which have received funds during the last three years ?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) and (b) The information being collected and will be laid on the Table of the House.

Construction of Residential Flats by Air Force Housing Board

4339. SHRI SHANKARRAO NARAYAN (LII:IMII) Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Air Force Housing Board is constructing residential flats at NOIDA;

(b) whether it is also a fact that the joint registration in the name of the spouse is not being done by the Board ;

(c) whether it is a fact that due to this situation the spouse of the defence personnel is not getting H.B.A. from Government Departments ;

(d) whether Government have received any representations from the retiring defence personnel to ask the Board to honour the tripartite agreement in this regard ; and

(e) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) A Society known as 'Air Force Naval Housing Board' is constructing residential flats at NOIDA.